

oils and oil seed production and marketing." The gift edible oil received under National Dairy Development Board's Vegetable Oil Project is sold to generate funds for the said project.

Drought Prone areas Programme

5612. SHRIMATI JAYANTI PATNAIK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether drought prone area programme is still existing under the Central scheme;

(b) if so, the States where such scheme is under implementation;

(c) whether that drought prone programme scheme is under implementation in Orissa at present;

(d) if so, the name of the districts of Orissa which have been identified for undertaking such programme in 1981-82;

(e) whether Government are aware that some more districts of Orissa have been affected by drought due to the failure of crops in the last part of 1981;

(f) If so, whether any new districts have been declared as drought affected districts; and

(g) the Central assistance proposed to be augmented in 1982-83 for implementing welfare programme in the drought affected district and the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) to (c). The Drought Prone Areas Programme is a centrally sponsored scheme the cost of which is shared equally between the central and the concerned State Governments. This pattern has been in vogue since 1974-75. The Programme is in operation in Andhra Pradesh, Bihar, Gujarat, Haryana, Jammu and Kashmir, Karnataka,

Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

(d) 25 blocks of Kalahandi and Phulbani districts of Orissa are included in the Programme.

(e) to (g). No new district of Orissa has yet been included in the Drought Prone Areas Programme. The Programme seeks to promote drought proofing measures in chronically drought prone areas and not to provide relief in the event of occasional crop failures. Such relief is provided by the State Government which, in case the expenditure is expected to be substantial, seeks an advance plan assistance. According to information received in the Ministry, 3244 villages comprised in 9 districts of Orissa have suffered a crop loss of 50 per cent or more during 1981-82. The State Government have not asked for any assistance.

Centrally sponsored water Supply Scheme in Himachal Pradesh

5613. PROF. NARAIN CHAND PARASHAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total amount contributed by the Central Government for the construction of centrally sponsored water supply schemes for each one of the 12 districts in Himachal Pradesh during the past three years, year-wise, separately included in the current financial year;

(b) whether Government would release financial assistance for the speedy execution and completion of these schemes keeping in view the estimated cost for each scheme having gone up on account of rise in cost of inputs and wages and

(c) if so, the date by which it would be done?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS
AND HOUSING (SHRI BHI-
SHMA NARAIN SINGH):** (a)

Financial assistance under the Centrally Sponsored Accelerated Rural Water Supply Programme is given for the State as a whole and not district-wise or Scheme-wise. The following amounts were released to the State Government for works during the last 3 years:

Year	Funds released (Rupees in lakhs)
1979-80	388.86
1980-81	561.77
1981-82	264.50

(b) and (c). The provision of drinking water supply facilities is a State subject and schemes are formulated and implemented by the State Governments from the funds, provided under the State Plans. However, Central Government gives grant under the Centrally Sponsored Accelerated Rural Water Supply Programme to the State Governments to supplement their resources in providing safe

drinking water to the identified problem villages. The major effort has accordingly to come from the State Governments.

Integrated Rural Development Programme

5614. SHRI JITENDRA PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government have selected some districts in the country for inclusion under the Integrated Rural Development Programme; and

(b) if so, the State-wise details of these districts and the annual financial provision for 1982-83 for each of such districts.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) Yes, Sir. The IRDP has been extended to all the 5011 development blocks in the country with effect from 2-10-1980.

(b) A statement showing the allocation to the various States/Union territories, for 1982-83 is attached.

Statement

State-wise allocation of funds for Integrated Rural Development Programme during 1982-83
(Rs. in lakhs)

Sl. No.	State/Union Territory	No. of districts	No. of Blocks	Total allocation @ Rs. 8 lakhs per block
1	2	3	4	5
1.	Andhra Pradesh	22	324	2,592
2.	Assam	10	134	1,072
3.	Bihar	31	587	4,696
4.	Gujarat	19	218	1,744
5.	Haryana	12	87	696
6.	Himachal Pradesh	12	69	552